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Title: The Minister of state of the Ministry of Power, Minister of state of the ministry of Coal, Minister of state of the ministry of New And Renewable Energy and Minister of state of the ministry of Mines laid a statements regarding status of implementation of the recommendations contained in the 7th and 11<sup>th</sup> Reports of the Standing Committee on Coal and Steel.

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): I beg to lay the following statements regarding the:-

- (1) Status of implementation of the recommendations contained in the 7<sup>th</sup> Report of the Standing Committee on Coal and Steel on Demands for Grants (2015-16), pertaining to the Ministry of Coal.
- (2) Status of implementation of the recommendations contained in the 11<sup>th</sup> Report of the Standing Committee on Coal and Steel on 'Prevention of Illegal coal mining and theft', pertaining to the Ministry of Coal.